

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA No. 1886 of 2019 IN**  
**DFR No. 2336 of 2019**

**Dated : 23<sup>rd</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Photon Suryodaya Private Ltd. ... Appellant(s)**  
**Versus**  
**Punjab State Power Corporation Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Anuradha Mukherjee  
Ms. Pallavi Rao  
Mr. Robin Grover

Counsel for the Appellant (s) :

**ORDER**

Affidavit of service be filed by the next date of hearing.

List the matter on **06.11.2019.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*kt/mkj*